

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 560
ANSWERED ON 23/07/2026

DETENTION OR DEPORTATION OF INDIANS FROM FOREIGN COUNTRIES

560 SHRI MALLIKARJUN KHARGE

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government maintains data on the number of Indian nationals apprehended, detained or deported by foreign countries on grounds of irregular or illegal migration;
- (b) if so, the details thereof during the last five years, country-wise and year-wise;
- (c) the steps taken by Government, in coordination with State Governments and foreign authorities, to prevent illegal migration and to support affected Indian nationals abroad; and
- (d) whether Government has undertaken any public awareness or community-level initiatives to discourage illegal migration and inform citizens about legal migration pathways?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a) to (d) Foreign Governments generally do not share or provide information on illegal stay, apprehension, detention and deportation of Indian nationals. Indian Missions/Posts are contacted by the host Governments only in cases where the nationality verification and issuance of Emergency Certificate (EC) to the deportee are required. Based on the available data with our Missions abroad, country-wise and year-wise details of Indian nationals detained and deported are given in **Annexure-I**.

The Government of India accords highest priority to the safety, security, protection and wellbeing of Indian nationals abroad. There are established channels to enable them to reach out to the Indian Embassy/Consulate in case they need any assistance. They can contact the Embassy/Consulate through walk-in, email, multilingual 24x7 emergency numbers, WhatsApp number, grievance redressal portal like MADAD/CPGRAMS/eMigrate, and social media etc. Pravasi Bharatiya Sahayata Kendras have been set up in key locations such as New Delhi, Dubai,

Riyadh, Jeddah, and Kuala Lumpur to provide guidance and counselling to the Indian nationals. Indian Embassies/Consulates regularly organize Open Houses and Consular Camps in remote areas to get feedback from Indian nationals residing in such areas and to address their grievances, if any.

Government of India also works in close coordination with Foreign Governments on matters pertaining to illegal migration of Indian citizens. India has also established several bilateral mechanisms with key destination countries for safeguarding interest of Indian workers and timely redressal of their grievances. These include MoU/Agreements on Labour Mobility and Protocol on Domestic Workers, with provision for Joint Working Groups/Joint Committee Meetings to oversee implementation of the provisions of the MoU/Agreements/Protocols.

The Ministry issues advisories through the eMigrate portal, social media handles, and other modes about the perils of fake job rackets and ways to prevent illegal emigration through unauthorised RAs. The Ministry, through the 17 Protector of Emigrants (POE) Offices across India, also carries out awareness campaign on safe and legal mobility by conducting workshops, training/information sessions, digital campaigns for media groups, police officials and law enforcement agencies, local administration, and general public. During these sessions awareness on emigration regulations, benefits of legal migration, eMigrate portal, Pre-Departure Orientation Training (PDOT), Pravasi Bharatiya Bima Yojana (PBBY), and various advisories issued by Indian Embassies are brought to the notice of the stakeholders.

As and when complaints of illegal recruitment activities by fake recruitment agencies are received in the Ministry, they are referred to the State police, through State Nodal Officers, for investigation and prosecution under the relevant provisions of the Bharatiya Nyaya Sanhita (BNS) and other legislations in place.

Annexure-I

S.No	Country	Name of the Mission/Post	No. of Indians apprehended, detained or deported by foreign countries on grounds of irregular or illegal migration				
1.			2021	2022	2023	2024	2025
2.	Australia	Consulate General of India Brisbane	0	0	0	1	3
3.		Consulate General of India Melbourne	7	9	19	27	31
4.		High Commission of India, Canberra	0	0	9	0	0
5.		Consulate General of India Sydney	0	2	7	28	16
6.		Consulate General of India Perth	3	3	18	4	7
7.	Austria	Embassy of India Vienna	28	66	99	73	54
8.	Bangladesh	High Commission of India Dhaka	129	389	27	165	231
9.	Belarus	Embassy of India Minsk	17	12	525	465	51
10.	Belgium	Embassy of India Brussels	0	10	19	5	4
11.	Bulgaria	Embassy of India Sofia	0	0	0	4	0
12.	Cambodia	Embassy of India Phnom Penh	0	44	207	982	1300
13.	Canada	Consulate General of India Vancouver	31	72	112	50	130
14.		Consulate General of India Toronto	27	38	60	63	270
15.		High Commission of India, Ottawa	3	26	48	20	48
16.	China	Embassy of India Beijing	6	7	5	6	19
17.		Consulate General of India Shanghai	4	4	6	0	1
18.		Consulate General of India Hong Kong	123	165	207	201	251
19.		Consulate General of India Guangzhou	10	4	17	29	12
20.	Colombia	Embassy of India Bogota	0	0	0	60	30
21.	Croatia	Embassy of India Zagreb,	0	10	9	5	2
22.	Cuba	Embassy of India Havana	11	53	23	0	0
23.	Czech Republic	Embassy of India Prague	8	21	20	17	41
24.	Denmark	Embassy of India Copenhagen	7	4	7	1	4
25.	Dominican Republic	Embassy of India Santo Domingo	0	0	4	6	8
26.	Estonia	Embassy of India Tallinn	0	0	0	15	1
27.	Finland	Embassy of India Helsinki	0	2	0	0	0

28.	France	Consulate General of India Marseille	0	0	0	0	5
29.	Georgia	Embassy of India Tbilisi	0	0	0	0	12
30.	Germany	Embassy of India Berlin, Germany	0	0	0	79	44
31.		Consulate General of India Frankfurt	21	24	20	13	13
32.	Greece	Embassy of India Athens	10	31	13	31	38
33.	Guatemala	Embassy of India Guatemala City	0	0	0	0	1
34.	Guyana	High Commission of India Georgetown	0	0	0	11	5
35.	Hungary	Embassy of India Budapest	7	10	1	1	2
36.	Indonesia	Consulate General of India Bali	5	1	9	16	18
37.		Consulate General of India Medan	0	0	0	0	2
38.	Iran	Embassy of India Tehran	0	4	1	2	4
39.		Consulate General of India Bandar Abbas	0	0	0	0	3
40.	Ireland	Embassy of India Dublin	0	0	0	2	5
41.	Israel	Embassy of India Tel Aviv	0	0	71	135	197
42.	Italy	Embassy of India Rome	1	2	2	6	9
43.		Consulate General of India Milan	3	1	4	8	10
44.	Jamaica	High Commission of India, Kingston	0	0	0	2	3
45.	Japan	Embassy of India TOKYO	10	11	17	14	18
46.	Jordan	Embassy of India Amman	12	34	34	84	61
47.	kazakhstan	Embassy of India Astana	0	0	9	31	35
48.		Representative Office of India, Almaty	0	0	0	37	39
49.	Kenya	High Commission of India Nairobi	0	0	1	1	1
50.	Kyrgyzstan	Embassy of India Bishkek	0	0	0	0	42
51.	Laos	Embassy of India Vientiane	1	0	0	0	1
52.	Latvia	Embassy of India Riga	0	0	0	0	2
53.	Lithuania	Embassy of India Vilnius,	0	0	0	0	4
54.	Malaysia	High Commission of India Kuala Lumpur	1439	1188	1182	1259	1675
55.	Maldives	High Commission of India, Male	0	17	108	207	114
56.	Malawi	High Commission of India, Lilongwe,	0	0	1	0	0
57.	Malta	High Commission of India Malta	0	0	0	0	3

58.	Mauritania	Embassy of India Nouakchott	0	0	0	1	0
59.	Mexico	Embassy of India Mexico City	25	0	0	0	0
60.	Mozambique	High Commission of India Maputo	0	0	0	0	2
61.	Myanmar	Embassy of India Yangon	0	338	89	147	1596
62.		Consulate General of India Mandalay	16	6	1	0	1
63.	Netherlands	Embassy of India The Hague	0	11	58	11	5
64.	Oman	Embassy of India Muscat	50	57	47	25	22
65.	Philippines	Embassy of India Manila	0	0	15	12	18
66.	Panama	Embassy of India Panama	0	0	0	215	79
67.	Poland	Embassy of India Warsaw	14	63	24	14	12
68.	Portugal	Embassy of India Lisbon	1	4	1	0	9
69.	Romania	Embassy of India Bucharest	13	41	27	17	26
70.	Russia	Embassy of India Moscow	0	0	0	407	464
71.		Consulate General of India Vladivostok	0	0	0	0	1
72.		Consulate General of India St. Petersburg	0	0	12	47	7
73.	Rwanda	High Commission of India Kigali	0	4	0	0	0
74.	Serbia	Embassy of India Belgrade	7	68	2	5	10
75.	Slovak Republic	Embassy of India Bratislava	12	2	0	8	27
76.	South Africa	Consulate General of India Johannesburg, South Africa	1	0	0	1	1
77.		Consulate General of India Durban	0	0	0	0	2
78.		Consulate General of India Cape Town	0	0	0	0	1
79.	Spain	Embassy of India Madrid	2	3	7	4	2
80.	Sri Lanka	High Commission of India Colombo	24	18	16	19	23
81.	Sweden	Embassy of India Stockholm	3	1	27	16	13
82.	Switzerland	Embassy of India Berne,	1	0	2	2	0
83.	Thailand	Embassy of India Bangkok, Thailand	256	345	823	575	535
84.	Tunisia	Embassy of India Tunis	0	3	2	0	0
85.	Turkey	Embassy of India, Ankara	15	47	23	10	1

86.	UAE	Consulate General of India Dubai	876	1203	2841	5212	7896
87.	United Kingdom	High Commission of India London	9	40	98	110	156
88.		Consulate General of India Birmingham	0	47	187	91	134
89.	USA	Embassy of India Washington DC	805	862	617	1368	3500
90.		Consulate General of India Atlanta	13	10	5	14	31
91.		Consulate General of India Chicago	6	5	13	12	26
92.		Consulate General of India Houston	29	32	14	42	234
93.		Consulate General of India New York	16	31	37	28	48
94.		Consulate General of India San Francisco	18	43	19	17	49
95.	Venezuela	Embassy of India Caracas	0	17	0	14	0
